

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.34/(MAH)/2011
CA No.

CORAM:

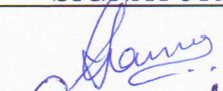
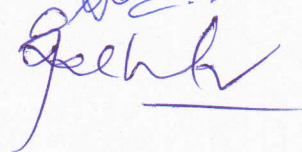
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s.
M/s. Apex Explosives Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shweta Sharma	Adv. for Respondents	
2	A. P. Wachasunder	Adv. Petitioner	

ORDER

C.P. No. 34/397-398/CLB/MAH/2011

1. Counsels for both the sides are present.
2. Due to shortage of time matter cannot be proceeded today.
3. As per the consent of both the Ld. Counsels the date of hearing is posted to 11.01.2017.

Dated: 19.10.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)